

POST OFFER ADVERTISEMENT TO THE SHAREHOLDERS OF ALFA ICA (INDIA) LIMITED

Registered Office: - 1-4 Uma Industrial Estate, Village: IAWA, Sanand, Ahmedabad-380015

Advertisement under Regulation 18(12) in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011.

This Advertisement is being issued by D & A Financial Services (P) Limited (the "**Manager to the Offer**"), for and on behalf of the Acquirers, namely, Mrs. Vimladevi R Tikmani, Ms. Pooja R Tikmani, Mr. Rishi R Tikmani ("Hereinafter collectively referred to as "**Acquirers**") along with PACs namely M/s Rajendra Tikmani (HUF) pursuant to Regulation 18 (7) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, in respect of the open offer to acquire shares of **Alfa Ica (India) Limited ("AIL"/ "Target Company")**. The Detailed Public Statement ("DPS") with respect to the aforementioned offer was published on Wednesday, August 03, 2016 in Business Standard (English-All Editions), Business Standard (Hindi-All Editions), Lakshdweep (Marathi), Mumbai edition and Lokmitra (Gujrati), Ahmedabad edition.

1. Name of the Target Company : ALFA ICA (INDIA) LIMITED
2. Name of Acquirer : Mrs. Vimladevi R Tikmani, Ms. Pooja R Tikmani, Mr. Rishi R Tikmani (Acquirers) and PACs namely M/s Rajendra Tikmani (HUF).
3. Name of Manager to the Offer : D & A FINANCIAL SERVICES (P) LIMITED
4. Name of Registrar to the Offer : Link Intime India (P) Limited
5. Offer Details:
 - a) Date of Opening of the Offer : WEDNESDAY, NOVEMBER 30, 2016
 - b) Date of Closure of the Offer : WEDNESDAY, DECEMBER 14, 2016
6. Last Date of Payment of Consideration : December 28, 2016
7. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 25.40		Rs. 25.40	
2.	Aggregate Number of Shares Tendered	1050400		Nil	
3.	Aggregate Number of Shares Accepted	Nil		Nil	
4.	Size of the Offer (Number of Share Multiplied by Offer Price per share)	Rs 26680160/-		Nil	
5.	Shareholding of the Acquirers and PACs before Agreements/Public Announcement	No. of Shares	%	No. of Shares	%
		1675998	41.48	1675998	41.48
6.	Shares acquired by way of Agreements	No. of Shares	%	No. of Shares	%
		1082000	26.78	1082000	26.78
7.	Shares Acquired by way of Open Offer	No. of Shares	%	No. of Shares	%
		1050400	26.00	Nil	N.A
8.	Shares acquired after Detailed Public Statement:-				
	No. of Share Acquired	Nil	N.A	Nil	N.A
	Price of the Shares Acquired	Nil	N.A	Nil	N.A
	% of Share acquired	Nil	N.A	Nil	N.A
9.	Post Offer Shareholding of Acquirer (5+6+7+8)	No. of Shares	%	No. of Shares	%
		3808398	94.27	2757998	68.27
10.	Pre and Post Offer Shareholding of Public	Pre Offer	Post Offer	Pre Offer	Post Offer
		1282002 (31.73%)	231602 (5.73%)	1282002 (31.73%)	1282002 (31.73%)

Note:

Note: * Shares to be acquired in terms of share purchase agreement has not yet been transferred in the name of the acquirers.

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>.

The Acquirers and PACs accepts full responsibility for the information contained in this Post Offer Advertisement and also the obligations of the Acquirers and PACs as laid down in the SEBI (SAST) Regulations, 2011 & subsequent amendments thereof.

Issued by Manager to the Offer on behalf of the Acquirers and PACs



D & A Financial Services (P) Limited

13, Community Centre, East of Kailash, New Delhi-110 065

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Contact Person: **Mr. Priyaranjan**

Place : New Delhi

Date : December 29, 2016